

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 230 of 2013

Dated : 28th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Chhattisgarh State Power Trading Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Superna Srivastava

Counsel for the Respondent(s) : Mr. Smruti Ranjan Muduli
Mr. Kshtrashal Raj

ORDER

The written submissions have been filed by the learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**